

staff about Rs. 22,000. An additional expenditure of about Rs. 5,600 was also incurred on transport, stationery etc.

(e) The next Board meeting is proposed to be held in Delhi.

#### Action against the Officials implicated in CSWRI Scandal

4670. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have finalised corrective action against staff implicated in the ICAR sheep scandal in accordance with Prime Minister's new policy pronouncements; and

(b) whether Government will take any action against officers who have been delaying implementation of clear recommendations made in the report of high powered Jyotirmoy Bosu Committee?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) The voluminous Jyotirmoy Bosu Committee Report is still under consideration of the Council. The question of finalising action against any of the staff does not, therefore, arise at this stage.

(b) The Report of the Jyotirmoy Bosu Committee has been processed expeditiously by the officers entrusted with the responsibility of its examination. The question of punishing any officer for delaying action on the Report, therefore, does not arise.

#### Appointment/Admission in Agricultural Universities

4671. SHRI G. NARASIMHA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether in the matter of admission to Agricultural Universities and

appointment to higher posts, a deliberate policy of in-breeding is being followed which is hampering the free flow of talents and thus hampering the greater cause of agricultural research in the country;

(b) if so, whether Government propose to call a conference of all the Agricultural Universities in the country to help solve this problem which among others is also encouraging regionalism; and

(c) if so, Government's reaction in this regard?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) The Agricultural Universities are State level autonomous institution governed by their own Acts and Statutes passed by the respective State Legislatures. Their policy of admission and appointment is determined by the specific provisions in the Acts and statutes of the respective universities. The Government is not following any deliberate policy of in breeding in this regard.

On the other hand, the Government/ICAR are, encouraging inter university mobility through fellowships to insertive candidates from agricultural universities to undertake higher studies in institutions other than their parent university.

(b) and (c) In view of the answer to part (a) above there is no necessity to convene a meeting of Vice Chancellors of Agricultural Universities specifically to discuss this issue.

#### Grains Racket in FCI

4672. SHRI R N RAKESH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware of the grains racket in Food Corporation of India which came to light with the detection of truck load of rice